

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2017 &  
IA NO. 260 OF 2017**

**Dated: 13<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Ambuja Cement Ltd. .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari  
Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-3  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.01.2018.**

**(I.J. Kapoor)  
Technical Member**  
*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**